

**National Company Law Tribunal**

**Allahabad Bench**

**CP No.10/03/2015**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2018**

**NAME OF THE COMPANY: Jaypee Infratech Ltd**

**SECTION OF THE COMPANIES ACT: 74(2)**

**CP NO. 10/03/2015**

Sh. Sudeep Harkohli, Advocate for the petitioner and Sh. Pradeep Singh Sisodia, CGSC for the ROC, is present.

Learned counsel for both the parties have informed that the matter is pending before the Hon'ble Supreme Court and the case is reserved for order.

In view of the submission of both parties, case is adjourned for 30<sup>th</sup> July 2018.

**Dated: 20.07.2018**

**SAROJ RAJWARE,  
MEMBER (T)**

**V.P. SINGH,  
MEMBER (J)**

*Typed by:  
Md. Zaid  
(Stenographer)*